

- (ii) Hundred and first Report on Wealth-Tax.
- (iii) Hundred and Second Report on Chittaranjan Loco-motive Works—Suri Transmission and Reversing Gear Boxes for Diesel Shunters relating to Ministry of Railways.
- (iv) Hundred and third Report on Wagon availability on the Railways.
- (v) Hundred and sixth Report on Under-utilisation of Production Capacity of an Ordnance Factory.
- (vi) Hundred and eleventh Report on working of the Office of the Joint Chief Controller of Imports and Exports (CLA), New Delhi, relating to Ministry of Commerce.
- (vii) Hundred and twelfth Report on Small Farmers Development Agencies relating to Ministry of Rural Development.
- (viii) Hundred and thirteenth Report on Development and Manufacture of a Weapon System relating to Ministry of Defence.

12.15 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SEVENTH, FORTY-EIGHTH,
FORTY-NINTH, AND FIFTIETH
REPORTS

SHRI RAVINDRA VERMA
(Bombay North) : I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings :—

(i) Forty-seventh Report on Oil Companies—Imports of Petroleum

Crude and Products and Distribution of Gas.

(ii) Forty-eighth Report on India Tourism Development Corporation Limited.

(iii) Forty-ninth Report on Public Undertakings Management and Control Systems.

(iv) Fiftieth Report on Engineering Projects (India) Limited.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-FIFTH REPORT

SHRI R. R. BHOLE (Bombay South Central) : I beg to present the Twenty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Delhi.

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : ये लोग बैठे हुए हैं और हरिजनों के मामले पर बहस होनी है। ऐसे कैसे काम चलेगा।... (व्यवधान) ...

अध्यक्ष महोदय : यह तो आप इन से पूछिये।

श्री हरिकेश बहादुर (गोरखपुर) : सरकार ने संविधान की अवहेलना की है।... (व्यवधान) ...